

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5928
ANSWERED ON:02.05.2013
GRANTS TO NGOS
Pratap Narayanrao Shri Sonawane

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the funds granted to the Non-Governmental Organisations (NGOs) during each of the last three years and current year along with the objectives thereof; NGO-wise; and

(b) the criteria on which the grants were given to these NGOs?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) The Ministry of Minority Affairs is implementing following schemes in which funds are granted to Non-Governmental Organisation (NGOs):-

i. Scheme for Leadership Development of Minority Women

ii. Free Coaching and Allied Scheme for the candidates belonging to minority Communities

The objective of 'Scheme of Leadership development of minority Women' which was implemented from the year 2012-13, is to empower and instill confidence among minority women including their neighbours from other communities living in the same village/locality, by providing knowledge, tools and techniques for interacting with Government systems, Banks and other institutions at all levels. The funds granted to selected NGO under the scheme during 2012-13 is Rs. 10.45 crore. The details is given at Annexure-I.

The objective of Free Coaching and Allied Scheme is to coach/train candidates of minority communities to secure jobs or admission for higher professional or technical education through training/coaching. The funds are released to NGOs as well as Government Organization as per the Scheme guidelines. The details of NGOs is available on the official website of this Ministry www.minorityaffairs.gov.in. The funds released during each year of the last three years and the current year is as under:-

Year	Funds released (Rs. in Crore)
2010-11	14.37
2011-12	15.98
2012-13	13.99
2013-14 (as on 29.4.2013)	Nil

(b) The criteria for Leadership development of Minority Women, on which grants were provided to the NGOs are: (i) Capacity of the organization; and (ii) Infrastructure available with the organization. Besides, before sanctioning the organizations were shortlisted on the basis of mandatory criteria prescribed under the scheme guidelines.

Grants under the Free Coaching and Allied Scheme is given to NGOs which fulfill the eligibility criteria as per the scheme guidelines such as experience, infrastructure, faculty, types of course/s and number of candidates to be coached/trained etc.